

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 109/07/2019 O.A./260/410/2013 B K PATTNAIK

-V/S-

INDIAN RED CROSS SOCIETY (IRCS) M/O HEALTH AND FAMILY WELFARE ITEM
NO:10 FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.:Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. L. Jena, Ld. Counsel for the respondents is present and heard. Ld. Counsel for the respondents submitted that the applicant has challenged the order of superannuation at the age of 58 years which was issued vide order dated 28.02.2012(Annexure-A/1).</p> <p>It is seen from the record that previous date i.e.on 17.05.2019 and 02.05.2019, no one was present on behalf of the applicant. It seems that the applicant has lost interest to pursue this case. Hence, the O.A is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsels for the applicant and respondents.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>